

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF HIGHER EDUCATION

LOK SABHA
UNSTARRED QUESTION NO. 88

ANSWERED ON 22.07.2024

Undue Intereference of AICTE in Admissions

88. SHRI RAJMOHAN UNNITHAN:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the admission of students in year 2024-25 in Swamiji Nithyananda Polytechnic College an institution named after Swami Nithyananda Swamiji controlled by the devotees of Swami Nithyananda Swamiji dedicated to knowledge which is functioning well in Kasaragod district has been blocked due to undue interference of AICTE;
- (b) if so, the details thereof and the action taken thereon;
- (c) whether the move is a part of bringing the education institutions completely insecure; and
- (d) whether the Government has issued any directions regarding admission in such institutions?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(DR. SUKANTA MAJUMDAR)

- (a) to (d) AICTE has informed that the matters of admission in Swamiji Nithyananda Polytechnic College fall within the purview of State Government. As far as AICTE is concerned, AICTE accords approval/Extension of Approval (EoA) to courses in such institutions. In the instant case, fact finding committee of AICTE had observed deficiencies and therefore EoA to the Institute for 2024-25 was withdrawn. However, the Hon'ble Kerala High Court vide its interim order dated 09.07.2024 has stayed the withdrawal of EOA, and has directed to allow admission.
